## CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH

Original	Application	No:	1277/95
Transfar	Application	No:	

DATE OF DECISION: 15.1.96

Smt. Rohini Ramesh Khisti\*

Petitioner

Shri S.P. Mulkarni

Advocate for the Petitioners

Versus

Union of India and others -----Respondent

Shri S.S.Karkera for Advocate for the Respondent(s)
Shri P.M.Pradhan.

CORAM :

The Hon'ble Shri B.S. Hegde, Member (J)

The Hon'ble Shri M.R. Kolhatkar, Member (A)

- 1. To be referred to the Reporter or not ?  $^{\sim}$
- 2. Whether it needs to be circulated to other Benches of the Tribunal?

(B) Hegde) Member (J)

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- 1. To be referred to the Reporter or not ?
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH 'GULESTAN' BUILDING NO.6 PRESCOT ROAD, BOMBAY 1

Original Application No. 1277/95

Monday this the 15th day of January 1996

CORAM: Hon'bke Shri B.S. Hegde Member (J)
Hon'ble Shri M.R. Kolhatkar, Member (A)

Smt. Rohini Ramesh Khisti

... Applicant

By advocate Shri S.P. Kulkarni

V/s.

Union of India through Senior Superintendent of Post Offices, Nashik Division Nashik.

Postmaster General Aurangabad Region Aurangabad

Chief Postmaster General Maharashtra Circle Old C.G.O. Building 2nd floor, near BB V.T. Bombay.

... Responsents.

By Advocate Shri S.S.Karkera for Shri P.M.Pradhan.

## ORAL ORDER

Per Shri B.S. Hegde, Member (J)

Heard counsel for the parties.

The only prayer made in this O.A. is to direct the respondents to promote the applicant as per Memo dated 10.6.93 with date of promotion as 1.1.93 notionally. The applicant was promoted to the Higher Selection grade on 10.6.93. She declined the promotion. Accordingly the applicant was not promoted.

However in the facts and circumstances of the case the respondents are directed to consider the representation made by the applicant and pass an appropriate speaking order as to whether she is otherwise for promotion of not, within a period of three months from the date of receipt of this order. Accordingly O.A. is disposed of.

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(M.R. Kolhatkar)
Member (A)

(B.S. Hegide) Member (J)

<u>NS</u>

Order/Judgement despatched to Applicant Respondent (s)

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